

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

Industrial Projects with Japanese Collaboration

*834. SHRIMATI PARVATHI KRISHNAN:

SHRI DHAMANKAR:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether a number of industries are in collaboration with the Japanese firms in South India and West India;

(b) if so, the names and details thereof;

(c) the total capital investment in the projects;

(d) whether there is problem of spare parts in these projects; and

(e) if so, the steps taken by Government to remedy the situation?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): (a) Yes, Sir.

(b) and (c). A list showing names, details and capital investment of industrial units set up in South and West India with Japanese collaboration, prepared on the basis of information readily available with the Directorate General of Technical Development, is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-9667/75].

(d) and (e). No specific problem relating to spare parts has come to

the notice of the Government. The import requirements of spare parts of the industrial units are being met in accordance with the current import policy of the Government.

Remittances by M/s. Wimco Matches Manufacturing Company

8878. SHRI PURUSHOTTAM KAKODKAR:

SHRI SHRIKISHAN MODI:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the Wimco Matches Manufacturing Company has repatriated abroad huge amount of profits beyond the scope of Foreign Exchange (Regulation) Act during the past three successive years; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). The remittances made by M/s. Western India Match Company during the years 1971 to 1973 on account of profit/dividend are stated to be as under:—

1971 (Rs.)	1972 (Rs.)	1973 (Rs.)
2,242,422.48	2,206,017.4	2,205,028.27

Inquiry against Associates of Balyogeshwar for Violation of Foreign Exchange (Regulations) Act

8879. SHRI SHYAM SUNDER MOHAPATRA: Will the PRIME MINISTER be pleased to state:

(a) whether inquiries against associates of Balyogeshwar for violation of Foreign Exchange (Regulations) Act have been finalised; and

(b) if so, the results thereof?